

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 564 of 2020

IN THE MATTER OF:

**K. Siddharth Jain, Partner,
M/s. Karma Exports**

...Appellant

Versus

M/s. Shree Krishna Polystrap Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. Gulshan Kr. Sachdev, Advocate

For Respondent : Mr. C. Ramesh Kumar, Advocate

ORDER
(Through Virtual Mode)

29.07.2020 Counter filed by the Respondent is taken on record. Learned counsel for the Appellant intends to file rejoinder thereto. Respondent may provide a copy of the counter to the learned counsel for the Appellant, who may file rejoinder within ten days.

List the appeal on **7th September, 2020**. If the pleadings are complete, the matter may be listed for 'Hearing'.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/